

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF QUALITY STEEL PRODUCTS LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Quality Steel Products Limited
2.	Date of incorporation of corporate debtor	02 nd April 1990
3.	Authority under which corporate debtor incorporated / registered	Registrar of Companies- Kanpur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51109UP1990PLC011787
5.	Address of the registered office and principal office (if any) of corporate debtor	133/1, Juhi Gaushala, Kanpur, Uttar Pradesh - 208014
6.	Insolvency commencement date in respect of corporate debtor	20 th December, 2021 (Date of pronouncement of order) 21 st December, 2021 (Date of receiving of the order)
7.	Estimated date of closure of insolvency resolution process	18 th June 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Varun Goel IBBI Regd. no.: IBBI/IPA-001/IP-P-02165/2020-2021/13339
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 1750, Eternia Tower, Mahagun Moderene, Sector 78, Noida, Uttar Pradesh- 201301 Email id: varun@casnva.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Name: Varun Goel Regd. No.: IBBI/IPA-001/IP-P-02165/2020-2021/13339 Address: 908, 9 th Floor, D Mall, Netaji Subhash Place, Pitampura- 100 034 Email: cirp.qspl@gmail.com
11.	Last date for submission of claims	3rd January 2022
12.	Classes of creditors, if any, under clause (b) of sub- section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant forms are available at: https://www.ibbi.gov.in/home/downloads

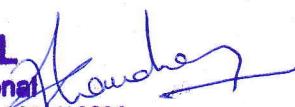
Notice is hereby given that the National Company Law Tribunal, Allahabad has ordered the commencement of a Corporate Insolvency Resolution Process of the Quality Steel Products Limited on 20th December, 2021 (order received on 21st December, 2021).

The creditors of Quality Steel Products Limited, are hereby called upon to submit their claims with proof on or before 3rd January, 2022 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.- Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.

VARUN GOEL 
Insolvency Professional
IBBI/IPA-001/IPA-P02165/2020-2021/13339 Varun Goel
Interim Resolution Professional
IBBI/IPA-001/IP-P02165/2020-2021/13339
Address:- 1750, Eternia Tower, Mahagun
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Uttar Pradesh ,201301
Email: - cirp.qspl@gmail.com

Date: 22nd December 2021
Place: New Delhi